

(1 N. 14 CR)

Bahujan Vikas Aaghadi

(177)
184

301, Aarti Apartment, Vartak Road, Virar (West), Tal. Vasai, Dist. Thane - 401 303.
State Election Commission, Maharashtra / R.V.A/ RP.N - 2008/P.N. 27 K.11 Dt. 28 June 2008)

(Electon Commission Of India No. 56/5/2007 J.S, III Dated 06th March 2007)

Ref. No. _____

Date : _____



September 24, 2013

To
Election Commission of India
Nirvachan Sadan,
Ashoka Road,
New Delhi 110001

Sub.: Submission of Party's Audited Financial Report for Financial Year 2012-2013 and Certified copy of Income Tax Return filed with Income Tax Department

Respected Sir,

Please find enclosed herewith certified copy of our party's (i.e. Bahujan Vikas Aghadi) Audited Financial Reports for the Financial Year ending 31st March 2013 (FY 2012-13 AY 2013-14) , duly submitted with Income Tax Department.

Kindly acknowledge Receipt of the same and do the needful.

For Bahujan Vikas Aghadi

Authorised Signatory

Encl.: Certified copy of Audited Financial Statement for the FY 2012-13 AY 2013-14 and copy of Income Tax Return submitted with Income Tax Department.



178

ITR-V

ACKNOWLEDGEMENT

AY 2013-14

Received with thanks from BAHUJAN VIKAS AAGHADI
a return of income in ITR No.7 for the Assessment Year 2013-14,
having the following particulars:-

A1 FIRST NAME BAHUJAN VIKAS AAGHADI A2 MIDDLE NAME

A3 LAST NAME A4 PERMANENT ACCOUNT NUMBER AABAB0549D

A5 SEX Male Female

A6 DATE OF BIRTH 06/03/2007

A7 INCOME TAX WARD/CIRCLE THANE

A8 FLAT/DOOR/BUILDING A/301 AARTI APARTMENT,

A9 ROAD/STREET VRTAK ROAD, VIRAR (W),

A10 AREA/LOCALITY TAL. VASAI, DIST. THANE

A11 TOWN/CITY/DISTRICT

A12 STATE MAHARASHTRA

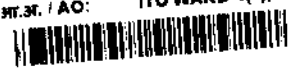
A13 PINCODE 401303

A14 Filed Before due date-139(1) After due date-139(4)
 Revised Return-139(5)
OR in response to notice 139(9) 142(1) 148 153A/153C

COMPUTATION OF INCOME AND TAX RETURN

B1. Gross Total Income	B1	<u>NIL</u>
B2. Deductions under Chapter VI-A	B2	<u>NIL</u>
B3. Total Income	B3	<u>NIL</u>
B4. Current Loss if any	B4	<u>186023</u>
B5. Net Tax Payable	B5	<u>NIL</u>
B6. Interest Payable	B6	<u>NIL</u>
B7. Total Tax and Interest Payable	B7	<u>NIL</u>
B8. Total Advance Tax Paid	B8	<u>NIL</u>
B9. Total Self Assessment Tax Paid	B9	<u>NIL</u>
B10. Total TDS Deducted	B10	<u>NIL</u>
B11. Total TCS Deducted	B11	<u>NIL</u>
B12. Total Prepaid Taxes (B8+B9+B10)	B12	<u>NIL</u>
B13. Tax Payable (B7-B12, if B7 > B12)	B13	<u>NIL</u>
B14. Refund (B12-B7, if B12 > B7)	B14	<u>NIL</u>

पत्रकी सं/ASK No: 716200913039489
दि/दि त/Date/A.Y: 20-06-2013/2013-14
पैन / PAN: AABAB0549D / ITR7
नाम / Name: BAHUJAN VIKAS
RRR/BIN: W0730102873/
N00051/13
श.अ. / AO: ITO WARD 4(1), THANE



For Official Use

STAMP RECEIPT NO. HERE

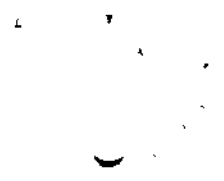
SEAL, DATE AND SIGNATURE OF RECEIVING OFFICIAL

KITRET805ZR1395 MIS1 M.R. Padhye & Co.

Certified True Copy For ANIKET M. PADHYE & CO.

aniket
Partner.

Firm Regn. No. 118540W



M.R.PADHYE & CO.
CHARTERED ACCOUNTANTS

M.G. SHOPPING CENTRE,
OPP. RLY. STATION,
VIRAR(W), TAL. VASAI,
DIST. THANE, PIN. 401 303.

M.R. PADHYE
B. Com.(Hons.) LL.B. (G.) F. C. A.

Phone : Off. : 95250 - 2502315
Res.: 95250 - 2587220
(STD - 0250)

REF. NO. 10124

DATE :

FORM NO.10BC
[(SEE RULE 17CA)]

Audit Report under (sub-rule (12) of rule 17CA) of the Income Tax Act, 1962
in the case of an electoral trust

I/We have examined the Balance Sheet of **BAHUJAN VIKAS AAGHADI** as at **31st March, 2013** and the Income and Expenditure Account for the year ended on that date and certify that the Balance Sheet and the Income and Expenditure Account are in agreement with the books of account maintained by the said electoral Trust.

* I/We have obtained all the information and explanations which to the best of * my/our knowledge and belief were necessary for the purposes of the audit.

In * my/our opinion, proper books of account have been kept by the head office and the branches of the above named electoral trust visited by * me/us so far as appears from * my/our examination of the books and proper documents adequate for the purposes of audit have been received from branches not visited by * me/us, subject to the comments given below:

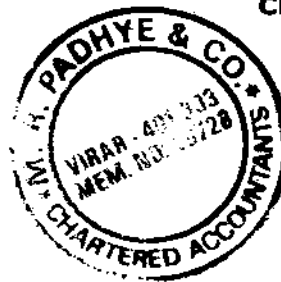
In * my/our opinion and to the best of * my/our information, and according to information given to * me/us, the said accounts give a true and fair view-

- (i) in the case of the Balance Sheet, of the state of affairs of the above named electoral trust as at **31st March, 2013** and
- ii) in the case of the Income and Expenditure Account, of the surplus or deficit for its accounting year ending on that date.

The prescribed particulars are annexed hereto.

FOR M. R. PADHYE & CO.
CHARTERED ACCOUNTANTS

Place: **VIRAR**
Date: **05-09-2013**



M.R. Padhye
(M.R.PADHYE)
PROPRIETOR.
MEMB.NO.16728

Certified True Copy
For ANIKET M. PADHYE & CO.

Dawant
Partner.

Firm Regn. No. 118540W
Page No 1 To 7



ANNEXURE: TO FORM NO. 10BC**I. Details of contributions received and distributed:-**

- (1) Total amount of contributions received in the previous year. **Rs.305000/-**
- (2) Total amount of contributions distributed to eligible political parties. **NIL**
- (3) Amount of contributions utilised for administrative or management functions:
Rs.305000/-
- (4) Surplus brought forward. **NIL**
- (5) Distributable Contributions for the Financial Year.**Rs.305000/-**
- (6) Whether the contributions received in the previous year have been distributed to eligible political parties? **NO**

Name of the Political Party permanent account number Amount distributed Date
Mode

- (7) Surplus to be carried forward. **NIL**

- (8) Whether all contributions have been received by account payee cheque or Demand draft? If no; the details thereof. **N.A.**

Name of the person Permanent account number Amount of contribution Date
Mode

- (9) Whether receipts in respect of all distributions made to political parties have been obtained ? **YES**

- (10) Whether the list of all contributors has been maintained? **YES**

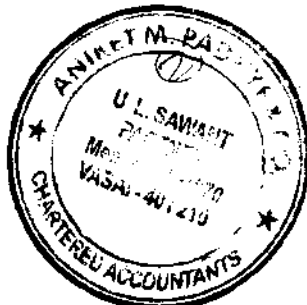
- (11) Whether the list of all political parties, to whom the amount distributed, has been maintained ? **N.A.**

II. Application or use of income or property for the benefit of persons referred to in sub-rule (10) of rule 17CA:-

1. Details of any transaction in excess of Rs. 20,000 with a person referred to in sub-rule (10) of rule 17CA (hereinafter referred to in this Annexure as "interested person"). **N.A.**

2. Whether any payment was made to any interested person during the previous year by way of salary, allowance or otherwise? If so, details thereof. **NO.**

3. Whether any part of the contributions received by the trust was lent, or continues to be lent, in the previous year to any interested person? If so, details of the amount, rate of interest charged and the nature of security, if any. **NO**



Contd..2



4. Whether any income or property of the electoral trust was diverted during the previous year in favour of any interested person? If so, details thereof together with the amount of income or value of property so diverted. **NO**

III. Information pertaining to expenditure incurred by the electoral trust towards administration or management of its affairs:-

1. Whether the administrative or management expenses pertaining to the electoral trust are in accordance with sub-rule (8) of rule 17CA ? **YES**

2. If yes, whether the required details are adequately maintained? **YES**

3. If no, what is the percentage of expenditure incurred by the electoral trust vis-a- vis the total contributions received ?

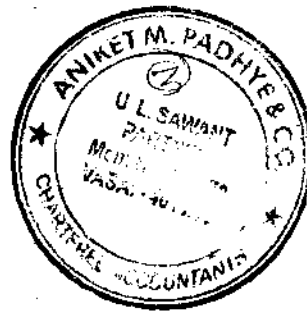
Place:

**FOR M. R. PADHYE & CO.
CHARTERED ACCOUNTANTS**

Date: 05-09-2013



Mr. R. Padhye
**(M.R.PADHYE)
PROPRIETOR.
MEMB.NO.16728**





BAHUJAN VIKAS AAGHADI
A/301, AARTI APARTMENT,
VRTAK ROAD, VIRAR (W),
TAL. VASAI, DIST. THANE
- 401303

PAN: AABAB0549D

Incorporation Date: 06/03/2007

Assessment Year : 2013-14 Residential Status : Resident
Previous Year : 01-04-2012 To 31-03-2013 Due Date of Return : 30/09/2013
Ward/Circle/Range: THANE (THANE)
Status : 07 » Association of Persons (AOP)

[7MIS1]

Page: 1

Rs. Rs. Rs.

COMPUTATION OF INCOME

PROFIT & GAINS OF BUSINESS or PROFESSION

NET DEFICIT AS PER INCOME & EXP.A/C (-)186023
----- (-)186023

SUMMARY OF TOTAL INCOME

Profits & Gains of Business or Profession
Own Business or Profession (-)186023

GROSS TOTAL INCOME (-)186023
=====

C/F LOSSES or ALLOWANCES

Assessment Year ==>> 13-14
Date of Return Filing ==>> 02/09/13

Business Losses 186023

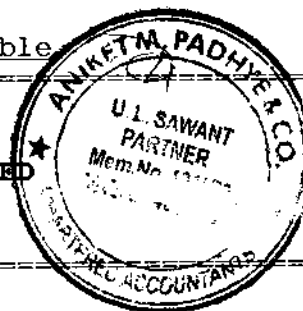
CALCULATION OF TAX

Tax on Total Income at Max.Marginal Rate @30.00% NIL

Net Tax Payable NIL

LIST OF DOCUMENTS ATTACHED

(a) Computation of Income 1



Handwritten signatures and scribbles at the bottom of the page.



100
101
102
103
104
105
106
107
108
109
110
111
112
113
114
115
116
117
118
119
120
121
122
123
124
125
126
127
128
129
130
131
132
133
134
135
136
137
138
139
140
141
142
143
144
145
146
147
148
149
150
151
152
153
154
155
156
157
158
159
160
161
162
163
164
165
166
167
168
169
170
171
172
173
174
175
176
177
178
179
180
181
182
183
184
185
186
187
188
189
190
191
192
193
194
195
196
197
198
199
200

BAHUJAN VIKAS AGHADI

A/301 AARTI APARTMENT, VARTAK ROAD,

VIRAR WEST, PIN 401303

PAN NO: AABAB0549D

(Registered under Election Commission of India)
Regn. No. 56/5/2007/J.S.III dt. 06/03/2007

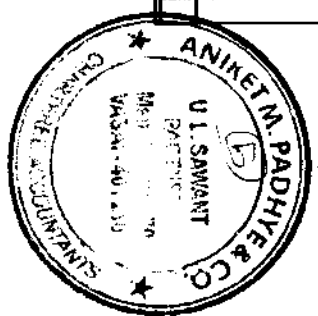
and
State Election Commission Regn. No. Maharashtra/RPN-2008/27, dt. 29/06/2008

INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDING : 31st March, 2013

EXPENDITURE	RS.	RS	INCOME	RS	RS
TO PUBLICITY THROUGH HANDBILLS FLEXES/PRINTED MATERIAL BANNER, WALL HANGING AND ELECT. MEDIA		273750.00	BY Membership Fees (During 01-04-2012 to 31-03-2013)		125000.00
TO OTHER EXP., STATIONARY, FLAGS WHISTLES		164130.00	Donations		180000.00
TO GENERAL PROMOTIONAL EXP AND LOCAL TAXES PAID			DEFICIT CARRIED OVER TO BALANCE SHEET		186023.00
TO ADMINISTRATIVE EXP. (SALARY/OFFICE MAINT.)		48000.00			
TO TDS PAID OF LAST YEAR****		5,143.00			
	0.00	491023.00		0.00	491023.00



Place: Virar
Dated: 05/09/2013
As per Report of Even Date
FOR M. R. PADHYE & CO.
M.R. Padhye
M. R. PADHYE
Chartered Accountants
Auditors
Memb.No. 16728



Income Outstanding :
on Cash basis)
Interest :

The above Balance Sheet to the
true account of the funds and
assets of the original party



Dated At:

BAHUJAN VIKAS AGHADI
 A/301 AARTI APARTMENT, VARTAK ROAD,
 VIRAR WEST, PIN 401303
PAN NO: AABAB0549D

(Registered under Election Commission of India)
 Regn. No. 58/5/2007/J.S.III dt. 06/03/2007
 and

State Election Commission Regn. No. Maharashtra/RPN-2008/27, dt.29/06/2008

Balance Sheet At : 31st March, 2013

FUNDS AND LIABILITIES	RS.	RS	PROPERTY AND ASSETS	RS	RS
Income and Expenditure account- Balance Sheet as per last balance Sheet....	(92,544.00)		Cash and Bank Balances:- Cash on hand		29895.70
Less: appreciation, if any	-		Bank: (a) In saving account with..... In Fixed Deposit account with....	34,719.30	
Add: Surplus as per Income and Expenditure Account	-		(b) With the Trustees	0	
Less: Deficit Expenditure Account	186023.00	(278,567.00)	(c) With the Manager	0	
Payables		342,972.00			34,719.30
		64,405.00			

Place: Virar
 Dated: 05/09/2013

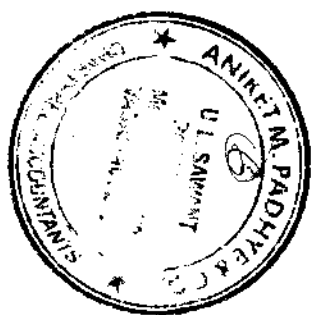


As per Report of Even Date
 FOR M. R. PADHYE & CO.
 M. R. Padhye
 (M. R. PADHYE)
 Chartered Accountants
 Auditors
 Memb No. 16728

Dated At:



The above Balance Sheet to the true account of the funds and assets of the original party



10
11
12
13
14
15
16
17
18
19
20
21
22
23
24
25
26
27
28
29
30
31
32
33
34
35
36
37
38
39
40
41
42
43
44
45
46
47
48
49
50
51
52
53
54
55
56
57
58
59
60
61
62
63
64
65
66
67
68
69
70
71
72
73
74
75
76
77
78
79
80
81
82
83
84
85
86
87
88
89
90
91
92
93
94
95
96
97
98
99
100